

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

CA-(CAA)-84(ND)/2017

IN THE MATTER OF:

M/s. Aradhana Plaza (P) Limited

..... PETITIONER

Vs.

Madhu Viniyog (P) Limited

... RESPONDENT

SECTION :

Under Section 230-232

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

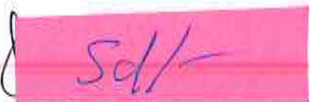
For the Petitioner
For the Respondent

: Mr. Manoj , Practicing Co. Secretary
: -

ORDER

Order reserved.

Surjit
08.8.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)